

3. The Superintendent, Railway Police, Patna, has proceeded to the scene of the crime and is camping there. The Dy. Inspector-General has also visited the area. A large police force has been sent there and the area is now being patrolled by the police.

4. It has been alleged that one young girl was also kidnapped by the miscreants. This, however, has not been confirmed from the investigations made so far.

5. All-out efforts are being made by the State Police to apprehend the culprits who are absconding.

श्री रामाबल्लार शास्त्री (पटना) : रेल मंत्री महोदय ने अभी जो घटना स्व-प्रेरित बयान सदन के सभा-पटल पर रखा है उस में दो प्रशुद्धियाँ हैं जिन्हें सुधार लिया जाय। एक में बाढ़ के लिये बाड़ दिया है और पंडारक के लिए PUNARAKH पुनारख दिया गया है।

12.16 hrs.

#### BUSINESS OF THE HOUSE

THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSIDIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : With your permission, Sir, I rise to announce that Government Business in this House during the week commencing from 31st May, 1971, will consist of:—

- (1) Further discussion on the Railway Budget for 1971-72.
- (2) Consideration and passing of the General Insurance (Emergency Provisions) Bill, 1971.

- (3) General Discussion on the Budget (General) for 1971-72.

SHRI S. M. BANERJEE (Kanpur) : Because we are not meeting in the Business Advisory Committee I am raising some points. The next time I will not do it.

There has been a rise in the cost of living index, an average ten point rise, and it has reached 225, and according to the Pay Commission formula, the Central Government employees are entitled to another slab of dearness allowance. Government has not taken any decision. There is growing discontent among the Government employees. I would request the Finance Minister through you to make a statement in this House without waiting for a calling attention motion, whether they are entitled to another slab of dearness allowance.

There in closure of textile mills in places other than Bombay like Kanpur. So, it must cover all places.

MR. SPEAKER : I will admit it.

SHRI S. M. BANERJEE : About this Rs. 60 lakhs business, there must be a discussion, and another statement by the Minister.

श्री ठुक्कम चन्ध कछवाय (गुरेना) : अध्यक्ष महोदय, पिछली बार इस सदन में जो वीड्यूल्ड कास्टस और वीड्यूल्ड ट्राइम्स प्रमैडमेंट बिल पर चर्चा प्रचुरी रह गई थी उसे कब तक पूरा कर लिया जायेगा इसका अश्वासन दिया जाय।

SHRI SAMAR GUHA (Contg) : I have written to you.

MR. SPEAKER : I will forward what you wrote to me to the Minister of Parliamentary Affairs without giving you the trouble of speaking on that.

**SHRI SAMAR GUHA** : It is necessary to raise the matter in the House. We are very much concerned about reports appearing in the press that an international move has been undertaken by the Big Powers to bring about a political settlement on the issue of Bangla Desh. It has also been reported that important dignitaries of foreign countries have met our Foreign Office officials, that a personal letter from the Prime Minister of Ceylon has been communicated to our Prime Minister. The Government should come out with a statement on the nature of this move, what is meant actually by this political settlement, because there is only one political settlement, viz., withdrawal of the Pakistan army from Bangla Desh.

**SHRI S. M. BANERJEE** : What is this political settlement except intervention by imperialist Powers. We do not want them to come into the Bangla Desh affair.

**SHRI SAMAR GUHA** : Our Prime Minister and our Government are concerned and the names of our Prime Minister and our Government have been mentioned. It is absolutely necessary for the country to know the exact nature of the proposal for a political settlement. There should be a categorical statement in the order paper next week in which they should tell us what they mean by a political settlement, and what is the attitude of our Government in regard to the fishy move undertaken by some big powers... ..  
(Interruptions.)

**MR. SPEAKER** : In future I do not want to allow any hon. Member unless I get advance intimation about it.

**श्री रामबाबुलार शास्त्री (पटना)** : अध्यक्ष महोदय ,.....

**अध्यक्ष महोदय** : आपने कुछ नहीं लिखा है। मातृभूमि संबंध तो बहुत पुराने सँभार हैं। दूसरा यह पुराने न होने से मैं समझता हूँ कि आपका उनको क्या नहीं है।

**श्री रामबाबुलार शास्त्री** : अगर सब शोध न बोलते तो मैं भी न बोलता। मैं बहुत जल्दी बात कहना चाहता हूँ। श्री बनर्जी ने जो कुछ कहा वह अपनी जगह बहुत प्रावश्यक हो सकता है, लेकिन मैंने काल प्रॉशन नोटिस दिया था रोजगारी के सम्बन्ध में। आज दिल्ली शहर में इस की बड़ी दिक्कत हो गई है। उधर आगरे में 600 किलोग्राम रोजगारी बरामद हुई है। मैं चाहता हूँ कि इसके बारे में कोई डिस्कशन यहां पर जरूर किया जाये। आप काल प्रॉशन तो स्वीकार नहीं करते, और दिल्ली के लोगों को रोजगारी की कमी की वजह से बहुत परेशानी है। मेरा निवेदन है कि आप इस पर बहस के लिए कोई न कोई मूक निकालें।

**SHRI K. S. CHAVDA (Patan)** : I have given a call attention notice regarding the flow of Chinese arms into West Bengal from Bangla Desh.

**MR. SPEAKER** : Call attention is not concerned with the Minister of Parliamentary Affairs. If any Member wants to give any suggestions on this motion, advance notice should be given. I am not allowing any other gentleman now.

12.22 hrs.

## ELECTIONS TO COMMITTEES

### (1) NATIONAL SHIPPING BOARD

**THE MINISTER OF PARLIAMENTARY AFFAIRS, AND SHIPPING & TRANSPORT (SANSADIYA KARYA TATHA NAUWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR)** : I move:

"That in pursuance of sub-section (2) (a) of Section 4 of the Merchant Shipping Act, 1958, the members of this House do proceed to elect, in such